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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30.11.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2018
NAME OF THE PETITIONER(S) : P.M.Gurudas & 1 ors
NAME OF THE RESPONDENT(S) : Hote Guru Pvt Ltd & 6 Ors
UNDER SECTION : 241/242

S.No.	Name (in Capitals)	Represented by	Signature
	Sushruthaa C For Petitioner	P.M. Gurudas Petitioner	Sushruthaa
	B. Sarathbabu For Respondents v.k.	For Respondents Counsel/for.	B. Sarath

ORDER

Counsels for both the parties are present. It has been placed on record that the parties are engaged in the settlement talks and prayed for time to report the outcome of the same. At request, time is enlarged. Put up on 09.01.2019 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk